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Title: The Minister of Parliamentary Affairs and Minister of Water Resources laid a statement correcting the reply given on November 29, 2010 to Unstarred Question No. 3107 by Dr. Vivekanand, MP regarding 'Inclusion of Jat Community in OBC Category'.

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THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, on behalf of my colleague Shri D. Napoleon, I beg to lay the Statement correcting the reply given on November 29, 2010 to Unstarred Question No. 3107 by Dr. Vivekanand, MP regarding 'Inclusion of Jat Community in OBC Category'.

The reply given to part (a) to (c) of the Question presently reads as follows:-

"(a) The Government has not received any proposal for inclusion of Jat Community in the OBC category from the Government of Haryana.

(b)&(c) Do not arise."

The above may be substituted by the following:

(a) to (c): The Government has not received any formal proposal from the Government of Haryana for inclusion of Jat Community in the Central List of OBCs for Haryana. However, the Chief Minister, Haryana, had forwarded, on 5th April, 2010, a representation dt. 27.3.2010 in this behalf of "Jat Aarakshan Sangharsh Samiti" and had requested for favourable consideration by the Central Government. The above representation was sent to the National Commission for Backward Classes in July, 2010 for consideration and appropriate action."